#### GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS

### LOK SABHA

#### UNSTARRED QUESTION NO. 2787 TO BE ANSWERED ON 16.12.2015

#### **MINORITY INSTITUTIONS**

#### 2787. SHRI K. PARASURAMAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of the number of minority institutions receiving Central Government aid, approved by the Government during the last three years, State and year-wise;

(b) whether these institutions have been instructed to submit their annual account reports to the Government;

(c) if so, the details thereof and the reasons therefor;

(d) whether any foreign aid has been received by these minority educational institutions during the above period; and

(e) if so, the details thereof, institution/State-wise?

### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) : Pursuant to the implementation of Prime Minister's New 15 Point Programme and as a follow-up action on the Sachar Committee recommendations, the following schemes/initiatives have been undertaken by the Government for educational empowerment of the minorities:

- Scheme for Providing Quality Education in Madarsas (SPQEM);
- Infrastructure Development in Minority Institutions (IDMI);
- Increasing the corpus of Maulana Azad Education Foundation (MAEF) for implementing the scheme of 'Grants-in-aid to minority NGOs for their infrastructure development', etc.;
- Grant-in-Aid to Waqf for development of urban Waqf properties; etc.

The state-wise details of physical and financial achievement under the schemes SPQEM and IDMI for the last three years are at Annexure-I. The Government has released Rs. 160 crore, Rs. 113 crore and Rs. 113 crore during the years 2013-14, 2014-15 and 2015-16 respectively to MAEF for increasing its corpus so that it can provide Grants-in-Aid to the minority Non-Governmental Organisations (NGOs) for their infrastructure development. The state-wise details of the Grants-in-Aid

sanctioned to the minority NGOs during the last three years are at Annexure-II. The Scheme of 'Grants-in-Aid to Waqf' for development of urban Waqf properties, is implemented through the Central Waqf Council (CWC), which has been released Rs. 2.88 crore, Rs. 2.68 crore and Rs. 2.75 crore during the years 2012-13, 2013-14 and 2014-15 respectively by the Central Government.

(b) & (c): While no such instruction has been issued under the schemes of SPQEM and IDMI, MAEF and CWC are subjected to audit by the Comptroller and Auditor General of India. MAEF calls for and checks the Annual Accounts of the NGOs to which it releases the Grants-in-Aid.

(d) & (e): No such data is maintained in the Ministry of Minority Affairs.

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# Annexure-I referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2787 to be answered on 16.12.2015 asked by Shri K. Parasuraman regarding "Minority Institutions"

Physical and Financial Achievements under SPQEM Scheme										
Name of State / UT	2012-13			2013-14			(Amount in Rs. Lakh) 2014-15			
,	No. of Madarsas	Amount	No. of Teachers	No. of Madarsas	Amount	No. of Teachers	No. of Madarasa	Amount	No. of Teachers	
Andhra Pradesh				40	48.96	112				
Assam	139	349.85	417							
Bihar	80	55.54	80				80	19.79	67	
Chhattisgarh	253	721.79	634	308	529.33	697				
Haryana				7	18.36	21				
Karnataka							45	81.41	123	
Kerala	547	776.88	1444	1462	7117.88	4258				
Madhya Pradesh	1920	2104.42	3410	1743	1912.02	2632	1817	1322.67	3082	
Maharashtra	46	168.44	137	98	210.7	286				
Rajasthan	220	392.66	460	209	335.21	625				
Tripura	129	199.41	315	129	288.72	326	129	145.36	326	
Uttar Pradesh	6294	12986.83	15969	10704	7351.49	25851	9217	8585.79	22004	
Uttarakhand	100	493.435	280	159	460.71	349	194	324.27	555	
West Bengal	Nil	Nil	Nil	Nil	Nil	Nil	172	303.61	516	
Total	9728	18249.255	23146	14859	18273.38	35157	11654	10782.9	26673	

# Physical and Financial achievements under IDMI Scheme

(Amount in Rs. Lakh)

S.No.	States	2012-13		201	3-14	2014-15		
		No. of Institutes	Amount	No. of Institutes	Amount	No. of Institutes	Amount	
1	Gujarat	-	-	21	302.34	-	-	
2	Haryana	-	-	-	-	6	17.68	
3	Karnataka	20	357.12	13	78.33	20	291.51	
4	Kerala	21	229.14	29	56.21	-	-	
5	Madhya Pradesh	11	227.94	2	50.54	4	32.11	
6	Maharashtra	26	401.51	61	605.27	60	572.34	
7	Rajasthan	5	3.71	5	92.46	-	-	
8	Uttarakhand	45	687.25	48	494.16	3	15.02	
9	Sikkim	16	55.79	21	343.44	-	-	
10	Mizoram	22	444.21	26	468.48	31	205.84	
11	Tamil Nadu	-	-	-	-	1	4.88	
12	Uttar Pradesh	18	431.33	3	7.76	1	5.33	
	Total	184	2838.00	229	2498.99	126	1144.71	

## Annexure-II referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 2787 to be answered on 16.12.2015 asked by Shri K. Parasuraman regarding "Minority Institutions"

#### MAULANA AZAD EDUCATION FOUNDATION

#### Details of State-wise & Year-wise Grants-in-aid Sanctioned during the last three years

SI.No.	State /UT	Voa	Year : 2012-13 Year : 2013-14 Year : 2014-15						
U.I.U.				Year : 2013-14		Year : 2014-15		TOTAL for 3 Years	
		No. of NGOs	Grants Sanctioned	NO. OF NGUS	Grants Sanctioned	No. of NGOS	Grants Sanctioned	No. of NGOs	Grants Sanctioned
1	Andhra Pradesh	6	92.00	3	35.00	1	20.00	10	147.0
21	Assam	0	0.00	4	65.00		10.00		75.0
3	Bihar	3	75.00	2	40.00		60.00		175.0
4	Gujarat	5	50.00	8	107.50		30.00		the state of the s
5	Haryana	2	35.00						275.0
6	Jammu & Kashmir	0	0.00		20 00				20.0
7	Jharkhand	2	25.00		60.00				85.0
8	Karnataka	9	92.90		90.00				and the second s
9	Kerala	20	260.00		and and an a second second the second s				and the second
10	Madhya Pradesh	4	50.50		18.00				
11	Maharashtra	18					75.00		and some of the second s
12	Manipur	3	48.00		0.00		0.00		48.
13	Meghalaya	1	15.00		0.00		0.00		15.
14	Nagaland	2	40.00		0.00		0.00		40.
15	Orissa	1	10.00		0.00		0.00		10.
16	Punjab	0	0.00		2.50		0.00		2.
17 ;	Rajasthan	2	38.00		0.00		10.00		48.
18	Tamil Nadu	3	42.00	C	0.00		15.00		57.
19 ;	Uttarakhand	5	56.00	C	0.00		0.00		56.
20 ;	Uttar Pradesh	49	634.40						
21	West Bengal	1	15.00				0.00		15.
1	TOTAL	136	1766.55	120	1500.00	48	3 539.50	304	3806